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MCRC-13131-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 15th OF APRIL, 2025

MISC. CRIMINAL CASE No. 13131 of 2025

RAKESH MEVADE

Versus

THE STATE OF MADHYA PRADESH

Appearance:

Shri Akhil Godha, Advocate for the applicant.

Shri Madhusudan Yadav, Govt. Advocate for the respondent/State.

ORDER

After arguing for a while, learned counsel for the applicant seeks leave of this Court to withdraw this repeat(second) application filed under Section 483 of BNSS, 2023 for grant of bail with liberty to renew his prayer after examination of injured Lakhan before the trial Court.

Considered. Prayer accepted.

The application is dismissed as withdrawn, with the liberty as prayed for.

(SANJEEV S KALGAONKAR)
JUDGE